

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-895(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2020**

**NAME OF THE COMPANY: Kaushalya Bansal V/s. Dwarkadhis Projects
Pvt. Ltd.**

SECTION 7 of IBC Code,2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

**Mr. Vinod Kumar Chaurasia, Advocate for the
Petitioner**

**Mr. Devashish, Mr. Shashwat Dhyeni,
Advocates for the Respondent.**

ORDER

Ld. counsel for the Corporate Debtor prays for some time to file his reply.

Let the same be done. To come up on 2nd March, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**